



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
41	WA/343/2022 B/O	BIDHYA RATNA SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	SC, P AND R.D. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
11)	MR D K MISHRA	03-11-2022	To	07-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

55	WP(C)/6884/2022 B/O	RAJAT SHANTI PLAZA HOUSING SOCIETY AND 2 ORS. Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, GMC SC, G M D A
56	WP(C)/6885/2022 CAVT. NO.12232/022, B/O	M/S GAURIPUR COOP. FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
66	Crl.Pet./1094/2022 B/O	ABDUL AZIZ TAPADAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS G UDDIN MR. A UDDIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
67	Bail Appln./2375/2022 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	H A AHMED MR. R ALI DR. R HOQUE	PP, ASSAM
68	Bail Appln./2628/2022 FIXED	ABDUL SAMAD @ MD. SAMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
69	AB/3030/2022 FIXED.	FOZAL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR R A AHMED MR B ISLAM	PP, ASSAM
70	AB/3036/2022 CONNECTED WITH ITEM NO 38 IN THE DAILY CAUSELIST.	MUJIBUR RAHMAN AND 10 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
<u>HEARING</u>				
71	I.A.(Crl.)/731/2019 WITH OFFICE NOTE, LCR 5 FILES, B/O in Crl.A./332/2019 WITH Crl.A./332/2019	OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	PP, ASSAM
		OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	MR N AHMED MR. S RANA MR. G P CHETIA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-33), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
54	AB/2293/2022 CONNECTED WITH ITEM NO 40 IN THE DAILY CAUSELIST.	SMT. KABITA DAS Versus THE UNION OF INDIA	MR H R CHOUDHURY S. TALUKDAR	MR. S C KEYAL SC, NCB

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
60	Bail Appln./2223/2022 WITH CASE DIARY, FIXED	RANJIT KUMAR BORAH Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. U J SAIKIA MR A TEWARI MS S MANGLUNIA MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	SC, CBI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.34-52), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	Crl.Rev.P./518/2022 B/O	FAIZUR RAHMAN@ MD. FAIZUL ALI @ SARU Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	Tr.P.(CrI.)/1/2022 WITH LCR 1 FILE, FIXED	SYED RAJU ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	MR R K DUTTA (r-2) MR. S DUTTA (r-2) PP, ASSAM

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